

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/4842/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 16th December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/6129 dated 14.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.12.2020 & 21.12.2020 along with station leave permission, with your official vehicle and driver, at your own cost, from the morning of 17.12.2020 till the morning of 22.12.2020. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence .

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/4843/A, dated 16-12-2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

16/12/2020
JT.REGISTRAR (VIGILANCE)

Pdgr